

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.10.2023

**ORDER NO. 190 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 167 of 2023 for **CESTAT, Mumbai** on **02.11.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 02.11.2023 at 2.30.p.m.	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	C/ROM/85176/2022 in C/85096/2021 Reliance Industries Ltd. vs. Addl. Dir. General (Adjudication), DRI, Mumbai

Note:

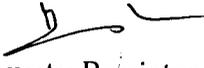
1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Mumbai/Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2023-Part-II  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.10.2023

**ORDER NO. 191 of 2023**

Hon'ble President is pleased to partially modify the roster order no. 173 of 2023 for **CESTAT, Chandigarh** on **02.11.2023** as follows:

PERIOD	CORAM	WORKS ASSIGNED
On 02.11.2023	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P.V. Subba Rao, Hon'ble Member (Technical)	ST/ROA/60242/2023-DB in ST/ 55340/2013-CU (DB) M/s. Rohan & Rajdeep Infrastructure Pvt. Ltd. vs. C.C.E. Ludhiana

Note:

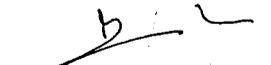
1. The hearing will take place by virtual mode.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar